

DIVISION BENCH
COURT - II

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	M/S. AMRIK CRANES AND INFRASTRUCTURE VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Aniruddha Bhattacharya, Adv.] For the Applicant
Mr. Arnab Roy, Adv.]

Mr. Snehashis Sen, Adv.] For the Corporate Debtor
Mr. Danyal Ahmed, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Heard, **Reserved for orders.**
3. Written notes of argument be filed within one weeks.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**